

pre-school age children belonging to low-income groups in six centres in the country. This survey showed that about 30 per cent of these children were suffering from one or more nutrition deficiency diseases. The findings of the survey are laid on the Table of the House. [Placed in Library. See No. LT-6164/74].

(c) No.

Demand of All India Defence Employees Federation for Appointment of Classification Tribunal

295. SHRI S. M. BANERJEE : Will the Minister of DEFENCE be pleased to state :

(a) whether All India Defence Employees Federation has demanded appointment of a Classification Tribunal to classify the technical staff in all Defence Establishments for fitting them in proper pay scales ; and

(b) if so, whether a final decision has since been taken; and

(c) if not, the reasons for the same ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) Yes, Sir.

(b) and (c). The Pay Commission which submitted its report recently had made a recommendation to the effect that "expert bodies" might be set up for job evaluation over a limited sphere particularly for industrial and fairly standardised jobs, as an experimental measure, in the industrial establishments, on selective basis; and this recommendation was accepted by the Government in November, 1973. Action is now underway to set up an "expert body" in consultation with the staff representatives.

Report of Bonus Review Committee

296. SHRI S. M. BANERJEE : Will the Minister of LABOUR be pleased to state :

(a) whether Bonus Review Committee has submitted its final report; and

(b) if not, the reason for this abnormal delay ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA) : (a) and (b) The Committee's report is likely to be submitted by the end of March, 1974.

Payment of Bonus to Civilian Employees of Defence establishment

297. SHRI S. M. BANERJEE : Will the Minister of DEFENCE be pleased to state :

(a) whether Government have taken any final decision regarding payment of Bonus to Civilian employees in Defence establishments;

(b) if not, the reasons for the same ;

(c) whether there is a growing discontent amongst the employees ; and

(d) if so, the steps taken by Government ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) and (b) Employees working in establishments engaged in any industry under the authority of any Department of the Central Government, including Defence establishments, are excluded from the provisions of the payment of Bonus Act, 1965. No fresh decision has been taken regarding payment of bonus to such employees.

(c) and (d). Government are not aware of any growing discontent in the matter.

Payment of Arrears to piece workers of Ordnance Factories

298. SHRI S. M. BANERJEE : Will the Minister of DEFENCE be pleased to state :

(a) whether piece workers in Ordnance Factories are being denied arrears due to Pay Commission recommendations ;

(b) if so, whether there is a serious discontent amongst the piece workers; and

(c) if so, what steps have been taken by Government to solve the problem ?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA) : (a) Yes, Sir,

(b) Piece-rate workers have made representations and are agitated over this issue.

(c) The matter is under consideration and a decision will be taken soon.

Implementation of Pay Commission's recommendations in Defence

299. **SHRI S. M. BANERJEE :** Will the Minister of DEFENCE be pleased to state :

(a) whether glaring anomalies arising out of implementation of Pay Commission report have been pointed out regarding Civilian employees in Defence by the All India Defence Employees Federation;

(b) if so, what steps have been taken by Government to remove these anomalies;

(c) whether discussions have taken place with the representatives of workers; and

(d) if not, the reasons for this delay ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) to (d) A few representations have been received from the All India Defence Employees Federation, pointing out certain disparities in the pay-scales recommended by the Third Pay Commission for certain categories of civilian employees under the Ministry of Defence. Such disparities were also mentioned by representatives of the staff side during discussion in the meeting of the Departmental Council of the Joint Consultative Machinery, held on 14th January, 1974. The points raised in the representations and during the discussion are under consideration.

Khetri Copper Projects

300. **SHRI RAJDEO SINGH :** Will the Minister of STEEL AND MINES be pleased to state :

(a) whether a team of Canadian mining instructors has brought about a revolution in mining technique at the Khetri Copper Projects in Rajasthan;

(b) if so, whether this has resulted in an increase in the production of concentrates as well as in ore mined and ore milled; and

(c) if so, whether arrangements have been made for our technicians to adopt the Canadian technique ?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD) : (a) A training programme for the Miners and Operators at Khetri Copper Project was started in October, 1973 with the help of a team of nine Canadian Mining Instructors whose services were obtained through Canadian International Development Agency. The results of the training programme have been encouraging. The mining techniques adopted by the Canadian team have enabled accurate drilling and blasting and better maintenance of mining equipment resulting thereby in appreciable increase in the rate of advance in the tunnelling operations.

(b) The present training programme covers the mine development activities only.

(c) It is proposed to cover most of the mining operations under the training programme so as to standardise the mining techniques.

Intensive care unit in Cardiac unit of All India Institute of Medical Sciences

301. **SHRI RAJDEO SINGH :** Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether a highly sophisticated 4-bed intensive care unit was added to cardiac